

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## ORDER

No 349

Date : 28.6.2019

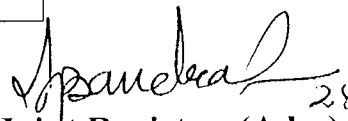

The below mentioned Gazetted Officers shall be reimbursed the admissible amount of Rs. 10,000/- (Rupees Ten thousand) only for purchase of mobile handset subject to the production of duly verified voucher(s) before the respective Registrar Judicial, High Court of J&K, Jammu/Srinagar and Chief Accounts Officer, High Court Main Wing Srinagar and subject to deposition of the depreciated value of the mobile handset earlier provided to them or subject to surrender of the said handset whichever may be the case:-

S.No	Name of the officer S/Shri
1.	Azad Ahmad Wani, Joint Registrar
2.	Syed Tasaduq Hussain, Secretary
3.	Sarveeda Nissar, Secretary
4.	Nuzhat Parveen, Secretary
5.	Syed Ayaz Hussain, Secretary
6.	Ghulam Nabi Malik, Secretary
7.	Nazir Ahmad Mir, Bench Secretary
8.	Saima Maqbool, Bench Secretary
9.	Zulfi Javid Ahmad, Bench Secretary
10.	Bilquess, Bench Secretary
11.	Subiya Yasmeen, Bench Secretary
12.	Amjad Lone, Pvt. Secretary
13.	Abdul Qayoom, Pvt. Secretary
14.	Yasmeen Rashid, Pvt. Secretary
15.	Mohammad Altaf Nima, Pvt. Secretary

16.	Muzamil Qadir, Pvt. Secretary
17.	Mohammad Altaf Bhat, Pvt. Secretary
18.	Nissar Ahmad Bhat, Pvt. Secretary
19.	Ajaz Ahmad Darzi, Pvt. Secretary
20.	Bashir Ahmad Vaid, Assistant Registrar
21.	Shabir Ahmad Baqal, Assistant Registrar
22.	Hilal Yousuf, Reader
23.	Suhail Jan, Reader
24.	Fida Ahmad Dar, Reader
25.	Durga Dass, Joint Registrar
26.	Sansar Chand, Deputy Registrar
27.	Ram Singh, <del>Joint</del> Registrar
28.	Satish kumar Parihar, Deputy Registrar
29.	Permod Kumar, Deputy Registrar
30.	Satinder Singh, Secretary
31.	Anil Kumar Raina, Secretary
32.	Tilak Raj Sharma, Secretary
33.	Ved Parkash, Secretary
34.	Anil Sanhotra, Secretary
35.	Qazi Amjad Yousuf, Secretary
36.	Pankaj Kumar Gupta, Bench Secretary
37.	Phalal Singh Jamwal, Bench Secretary
38.	Baldev Raj, Bench Secretary
39.	Joginder Singh, Bench Secretary
40.	Yashpal Sharma, Bench Secretary
41.	Omkar Raina, Bench Secretary

42.	Aftab Ahmad Chouhan, Deputy Registrar
43.	Ajay Kumar, Deputy Registrar
44.	Rasal Singh, Assistant Registrar
45.	Shankar Dass, Assistant Registrar
46.	Janam Raj, Assistant Registrar
47.	Susheel Sharma, Assistant Registrar
48.	Trilok Singh, Assistant Registrar
49.	Sanjay Bhat, Deputy Registrar
50.	Neelam Kumari, Assistant Registrar
51.	Narinder Kumar, Secretary
52.	Karam Chand, Private Secretary
53.	Bir Bahadur Singh, Private Secretary
54.	Madan Lal Verma, Private Secretary
55.	Pawan Chopra, Private Secretary
56.	Naresh Kumar, Private Secretary
57.	Pawan Kumar Sharma, Reader
58.	Kuleep Singh Chib, Reader
59.	Veena Kumari, Assistant Registrar.

By Order.

  
**Joint Registrar(Adm)** 28/6/19  


No: 8 299-364 /AC

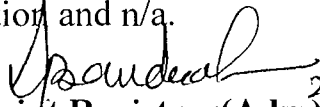
Date 28.6.2019

Copy to:-

1. Registrar Judicial, High Court of J&K Jammu/Srinagar.
2. Chief Accounts Officer, High Court Main Wing Srinagar.
3. Accounts Officer, High Court of J&K, Jammu/Srinagar.
4. S/Shri.....Joint Registrar/Secretary/Bench Secretary/Deputy Registrar/Pvt. Secretary/Reader/Assistant Registrar, High Court of J&K.

.....with the request to surrender the old mobile set or deposit its depreciated cost in case you intend to retain the same before respective Registrar Judicial, High Court of J&K and Chief Accounts Officer, High Court Main Wing Srinagar.

.....for information and n/a.

  
Joint Registrar(Adm) 28/6/19

